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(1) OA 1496/93.

(1) 8.10.93 No sitting. Adjourned to 30.11.93 for admission.

Party
8.10.93.

30/11/93 Hon Mr. Maharajdin JM
(2) Hon Mrs Usha Sen AM

None present for the applicant.

Adjourned.

AM JM

(3) D.R.(J)
31-5-94 List this case before ministerial court on 24-6-94 for admission.

Party

D.R.(J).

Noted.
31.05.94

(4) 24/6/94

Hon Mr. Maharaj Din, J.M.
Hon Mr. K. Muthu Kumar, A.M.

Sri Awadhesh Mishra appeared for applicant. He has filed 'A' part of the file pertaining to Sri R.K. Jaiswal who said to have been engaged as 'Hot weather waterman' and 'B' Part of the file relates to different case of a Ticket Collector. Learned counsel for the applicant is directed to withdraw the case and file fresh petition case if, he so desires. The O.A. is dismissed as withdrawn with liberty to file the fresh case.

A.M. JM